

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 135 of 2011

Dated: 7th December, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**M/s East Coast Railways
Versus
O.E.R.C. & Ors.**

.... Appellant (s)

...Respondent (s)

Counsel for the Appellant (s): Ms. Geetanjali Mohan
Counsel for the Respondent(s): Mr. R.K. Mehta & Mr. Antaryami Upadhyay &
Mr. David for R.1 & 2

ORDER

The learned counsel for the Respondent is filing reply today.

At the request of the learned counsel for the parties,
post the matter on **13.12.2011**.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

